NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.113/(MAH)/2009 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

NAME OF THE PARTIES: Unicom Skytech Ltd.

V/s.

M/s. Neelprag Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	O.P. Jhan	renhove	O. P. Mula.
2.	Ajay Basi along wi Eeshouk Ga	utker Advocate on R.1 to 3	Al Basullea
1	Karita S alang with Pharam:	Council Pehkiner Jumani along	
		injhumule R-2	

COMMON ORDER

TCP No.113/397-398/CLB/MB/MAH/2009 TCP No. 44/397-398/CLB/MB/MAH/2013

1. The Learned Counsel of both the sides are present.

TCP No.113/397-398/CLB/MB/MAH/2009 TCP No. 44/397-398/CLB/MB/MAH/2013

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- 2. At the outset, it is informed in respect of TCP No. 44/2013 amended Petition has already been filed. A Rejoinder is yet to be filed, seeking time to file Rejoinder. Time is granted. Rejoinder to be filed on or before 22/03/2017, a copy in advance to the other side.
- 3. Both the Petitions are adjourned to 03.04.2017 as per the consent of both the sides. Date is communicated to both the sides.

Sd/-

M.K. SHRAWAT. MEMBER (JUDICIAL)

01.03.2017.